

ADCC INFOCAD LIMITED

Registered Office: 10/5, I.T. Park, Nagpur - 440022, Maharashtra, India.

In compliance with Regulations 3(2) of the SEBI
(Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Corrigendum to the Detailed Public Statement ("**Corrigendum**") is being issued by HEM Securities Limited ("**Manager to the Offer**" or "**HSL**"), for and on behalf of Mr. Sagar D. Meghe, Mr. Sameer D. Meghe, Mrs. Devika Sagar Meghe and Mrs. Vrinda Sameer Meghe (**hereinafter collectively referred to as "Acquirers"**) pursuant to and in compliance with Regulation 3(2) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**Regulations**"). This Corrigendum should be read in continuation of, and in conjunction with the Detailed Public Statement ("**DPS**") dated Monday, June 06, 2016.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise specified.

The shareholders of ADCC Infocad Limited are requested to note the developments/ amendments with respect to and in connection with DPS are as under.

The revised schedule of activities pertaining to Open Offer is set forth below:

Sr. No.	Activity	Original Schedule	Revised Schedule
		Day and Date	Day and Date
1.	Date of Public Announcement (PA)	Wednesday, June 01, 2016	Wednesday, June 01, 2016
2.	Date of publication of the Detailed Public Statement (DPS)	Tuesday, June 07, 2016	Tuesday, June 07, 2016
3.	Identified Date*	Friday, July 08, 2016	Friday, August 05, 2016
4.	Date by which Letter of Offer (LOO) will be dispatched to the Shareholders	Monday, July 18, 2016	Friday, August 12, 2016
5.	Last date for upward revision of Offer Price and/or Offer Size	Tuesday, July 19, 2016	Tuesday, August 16, 2016
6.	Last date by which Board of Director of the Target Company shall give its recommendation	Thursday, July 21, 2016	Friday, August 19, 2016
7.	Offer opening Public Announcement	Friday, July 22, 2016	Monday, August 22, 2016
8.	Date of commencement of Tendering Period (Offer opening Date)	Monday, July 25, 2016	Tuesday, August 23, 2016
9.	Date of closing of tendering period (Offer closing Date)	Friday, August 05, 2016	Tuesday, September 06, 2016
10.	Date by which all requirements including payment of consideration would be completed	Tuesday, August 23, 2016	Wednesday, September 28, 2016

**Date falling on the 10th Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Shareholders to whom the Letter of Offer has been sent.*

The above changes, wherever appeared in DPS should be read accordingly.

The changes made wherever appeared in Public Announcement dated Wednesday, June 01, 2016 and Detailed Public Statement dated Monday, June 06, 2016 should be read accordingly.

The Acquirers accept full responsibility for the information contained in this Corrigendum to the DPS and also for the obligations of the Acquirers laid down in the Regulations, as amended.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>

For further details, please refer to the Letter of Offer issued by the Acquirers.

ISSUED BY MANAGER TO THE OFFER



HEM SECURITIES LIMITED

SEBI Registration No.: INM000010981

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For and on behalf of the Acquirers

Mr. Sagar D. Meghe, Mr. Sameer D. Meghe,
Mrs. Devika Sagar Meghe and Mrs. Vrinda Sameer Meghe

Place: Mumbai

Dated: 16-08-2016